

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000041/2022	SURENDRA KUMAR DAS VS M/S SAI KRIPA REAL ESTATE PVT. LTD.	SWAYAMJIT ROUT VS	// ()
2	BLAPL/0006477/2022	NILANCHAL DEHURY VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /49 /2022 () //
3	BLAPL/0006478/2022	BIRANCHI SAHU VS STATE OF ODISHA	SATRUGHNA DASH VS	MUDANPUR RAMPUR /157 /2019 () //
4	BLAPL/0006479/2022	BAMURA @ BAMBURA SUKAMAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /27 /2021 () //
5	BLAPL/0006480/2022	RAJU ROUL @ RAJU RAULA VS STATE OF ODISHA	MAHES DAS VS	BANAPUR P.S. /126 /2021 () //
6	BLAPL/0006481/2022	SASHIDHAR NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /111 /2022 () //
7	BLAPL/0006482/2022	SASHIDHAR NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /112 /2022 () //
8	BLAPL/0006483/2022	BHARAT JENA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BINJHARPUR /287 /2022 () //
9	BLAPL/0006484/2022	ERA KABASI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PODIA PS /25 /2021 () //
10	BLAPL/0006485/2022	UMESH SAHU VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
11	BLAPL/0006486/2022	ABHINASH MOHAKUD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /52 /2021 SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000050/2021

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0006487/2022	SUBHAM SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //
13	BLAPL/0006488/2022	SUSANTA BEHERA VS STATE OF ODISHA	LALIT SAHU VS	DEOGAON /51 /2022 () //
14	BLAPL/0006489/2022	BARUN RANA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	//0 () //
15	BLAPL/0006490/2022	JAGANNATH MEHER VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	//0 () //
16	BLAPL/0006491/2022	MD. AKHTAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	NIRAKARPUR /53 /2022 () //
17	BLAPL/0006492/2022	ARATA BEHERA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	//0 () //
18	BLAPL/0006493/2022	BADRINARAYAN PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /129 /2022 () //
19	BLAPL/0006494/2022	BRAJESH TIWARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /106 /2022 () //
20	BLAPL/0006495/2022	SUBIR KUMAR HOTA @ SILU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KHALLIKOTE /354 /2022 () //
21	BLAPL/0006496/2022	NIKHIL BACHAD VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /363 /2022 () //
22	BLAPL/0006497/2022	MUKUNDA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /69 /2022 () //
23	BLAPL/0006498/2022	ARINDAM PANDA @ AUROBINDO PANDA @ ARABINDO BEHERA	SUBENDU BEHERA	UDALA /191 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006499/2022	GANGA PADIAMI	JUGALA KISHORE PANDA	PODIA PS /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006500/2022	BASANTA KUMAR DAS	JAYAKRISHNA MOHAPATRA	BASUDEVPUR /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006501/2022	AATISH RAMJAN PATHAN	DUSHMANTA SAHOO	R.UDAYAGIRI /16 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006502/2022	MASA KABASI	JUGALA KISHORE PANDA	MATHILI /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006503/2022	CHITTA RANJAN MOHANTY	SAMARENDRA BAHADUR	BOLANGIR TOWN /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006504/2022	KABU @ KABULI BHOI	MANOJ BIHARI DAS	CUTTACK SADAR /175 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006505/2022	TAPAS KUMAR DASH	BALARAM NAYAK	EOW,BHUBANESWAR /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006506/2022	SARAT KANHAR	JUGALA KISHORE PANDA	MANAMUNDA /81 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006507/2022	CHANDANA PRADHAN	SANTOSH KUMAR MAHANTY	KODALA /370 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006508/2022	SANTOSH RAUTA	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006509/2022	MS. ASMIN TARA @ YASMIN TARA @ RANI	TIRTH KUMAR SAHU	SUNDARGARH TOWN /224 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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35	BLAPL/0006510/2022	STATE OF ODISHA RAHUL KUMAR VERMA @ RAHUL KUMAR BARMA TIRTH KUMAR SAHU VS	VS	// MACHHKUND /36 /2021 ()
36	BLAPL/0006511/2022	STATE OF ODISHA LALA AMRUT SAGAR RAY VS	DEBASNAN DAS VS	// LALBAG /294 /2020 ()
37	BLAPL/0006512/2022	STATE OF ODISHA PAPU @ MALLIK VS	ARIJEET MISHRA VS	// JAKHAPURA /67 /2022 ()
38	BLAPL/0006513/2022	STATE OF ODISHA GAGARAJ MEHER VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /201 /2010 ()
39	BLAPL/0006514/2022	STATE OF ODISHA A. AJANA RAO VS	SATYA NARAYAN MISHRA 4 VS	// DHARAMGARH /159 /2021 ()
40	BLAPL/0006515/2022	STATE OF ODISHA NITISH KUMAR VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
41	BLAPL/0006516/2022	STATE OF ODISHA SUNDAR RAU MANDI @ SUNDAR RAUL MANDI VS	PRASANTA KUMAR NANDA VS	// MACHHKUND /63 /2021 ()
42	BLAPL/0006517/2022	STATE OF ODISHA AMINA MELEKA VS	SEVATI SOREN VS	// BANDHUGOAN /47 /2022 ()
43	BLAPL/0006518/2022	STATE OF ODISHA ANIL LOHAR VS	SIDHARTHA DAS VS	// JODA /83 /2022 ()
44	BLAPL/0006519/2022	STATE OF ODISHA JOGESWAR HALDER VS	SUBHA NARAYAN DAS VS	// / /0 ()
45	BLAPL/0006520/2022	STATE OF ODISHA NARAYANA KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BUDEN /28 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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46	BLAPL/0006521/2022	PINKUNA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	KABISURYANAGAR (KODALA) /44 /2020 () //
47	BLAPL/0006522/2022	ABDULLAH KHAN VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	DARGHA BAZAR /79 /2021 () //
48	BLAPL/0006523/2022	PRUTHIRAJ PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BAHALDA /56 /2022 () //
49	BLAPL/0006524/2022	SK. AKASH VS STATE OF ODISHA	LINGARAJ DASH VS	KHURDA P.S. /182 /2022 () //
50	BLAPL/0006525/2022	AMIT KUMAR MOHANTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIRANGPUR TOWN /63 /2022 () //
51	BLAPL/0006526/2022	TUNA GOUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	KODALA /30 /2016 () //
52	BLAPL/0006527/2022	ALOK PATTANAYAK VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	TIRTOL /303 /2022 () //
53	BLAPL/0006528/2022	TOFAN @ BIKASH MALLICK VS STATE OF ODISHA	AMULYA KUMAR NAYAK VS	SALIPUR /197 /2022 () //
54	BLAPL/0006529/2022	BABA @ NARESH KUMAR SINGH VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	Bamapada (Industrial Area) /57 /2022 () //
55	BLAPL/0006530/2022	SUSANTA MATTAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	JEYPORE SADAR /258 /2021 () //
56	BLAPL/0006531/2022	AMAN PAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
57	BLAPL/0006532/2022	DUKHIRAM PATEL @ MUNDA	AMIT PRASAD BOSE	BARGARH SADAR /176 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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		VS	VS	()
58	BLAPL/0006533/2022	STATE OF ODISHA MD. ANISH	SATYABRATA MOHANTY (1)	// JEYPORE SADAR /258 /2021
		VS	VS	()
59	BLAPL/0006534/2022	STATE OF ODISHA BIKRAM @ DHARMENDRA ROUT	RAMDAS ACHARY	// JATNI P.S. /204 /2022
		VS	VS	()
60	BLAPL/0006535/2022	STATE OF ODISHA ANANDA KUMAR DIGAL @ ANAND KUMAR DIGAL SURYAKANTA DWIBEDI		// PHIRINGIA /89 /2022
		VS	VS	()
61	BLAPL/0006536/2022	STATE OF ODISHA PRADEEP MUKHI	SURYAKANTA DWIBEDI	// BASTA /133 /2022
		VS	VS	()
62	BLAPL/0006537/2022	STATE OF ODISHA RAM PRASAD BAG	JAGABANDHU SAHU	// LOISINGHA(BOLANGIR) /175 /2021
		VS	VS	()
63	BLAPL/0006538/2022	STATE OF ODISHA BAPINA DAS	ASWINI KUMAR MISHRA (3)	// ITAMATI /71 /2022
		VS	VS	()
64	BLAPL/0006539/2022	STATE OF ODISHA RAKESH NAIK @ RAKESH NAYAK	ASWINI KUMAR MISHRA (3)	// NAYAGARH SADAR /183 /2021
		VS	VS	()
65	BLAPL/0006540/2022	STATE OF ODISHA TAPAN NAIK	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /187 /2022
		VS	VS	()
66	BLAPL/0006541/2022	STATE OF ODISHA KAWADI PEWAL NATH	ASHOK KUMAR ROUT	// BIDANASI /109 /2022
		VS	VS	()
67	BLAPL/0006542/2022	STATE OF ODISHA TRINATH NAIK	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /187 /2022
		VS	VS	()
68	BLAPL/0006543/2022	STATE OF ODISHA PURNA CHANDRA JENA @ PUNIA	BHABANI SHANKAR RAYAGURU	// TIGIRIA /117 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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69	BLAPL/0006544/2022	STATE OF ODISHA PANKAJ KUMAR MUNA VS	SARAT KUMAR JENA VS	// ATTABIRA /83 /2022 ()
70	BLAPL/0006545/2022	STATE OF ODISHA MAKARAND RANA VS	JNYANANANDA PANDA VS	// KEGAON /61 /2021 ()
71	BLAPL/0006546/2022	STATE OF ODISHA MANTU SWAIN VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /217 /2021 ()
72	BLAPL/0006547/2022	STATE OF ODISHA SIBA DAS VS	SATYABRATA PANDA VS	// BAUNISUNI /9 /2022 ()
73	BLAPL/0006548/2022	STATE OF ODISHA S.CHANDAN VS	AMULYA RATNA PANDA VS	// BORIGUMMA /212 /2021 ()
74	BLAPL/0006549/2022	STATE OF ODISHA CHANDRA PATNAIK @ CHINTU VS	AMULYA RATNA PANDA VS	// MACHHKUND /16 /2022 ()
75	BLAPL/0006550/2022	STATE OF ODISHA RAGHURAM KRISANI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /171 /2022 ()
76	BLAPL/0006551/2022	STATE OF ODISHA DHANJEE KUMAR VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /241 /2021 ()
77	BLAPL/0006552/2022	STATE OF ODISHA SUSANTA KUMAR BARIK @ SUSANTA BARIK VS	SOUMYA RANJAN DAS VS	// ROURKELA CYBER P.S. /10 /2022 ()
78	BLAPL/0006553/2022	STATE OF ODISHA KAMALA MUDULI VS	JAJATI KESHARI KHUNTIA VS	// DASMANTAPUR /76 /2020 ()
79	BLAPL/0006554/2022	STATE OF ODISHA LIKUN DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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80	BLAPL/0006555/2022	SUDHAKAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
81	BLAPL/0006556/2022	PABITRA NAIK @ NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /154 /2013 () //
82	BLAPL/0006557/2022	SITU @ SANDHA @ BISWAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /177 /2022 () //
83	BLAPL/0006558/2022	SAROOKH KHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DARINGBADI /100 /2022 () //
84	BLAPL/0006559/2022	ARTABALLAV BISWAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	//0 () //
85	BLAPL/0006560/2022	BISWAJIT BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /55 /2021 () //
86	BLAPL/0006561/2022	DUSHASAN SETHI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	NAIKANI-DIHI /110 /2017 () //
87	BLAPL/0006562/2022	JILU KHUNTIA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 () //
88	BLAPL/0006563/2022	AJAY SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /2 /2022 () //
89	CMAPL/0000272/2022	PRADIPTA KUMAR SAHANI VS COMMNR. CUM SECY.,HOME DEPT.,BBSR	ADV. VS	// () //
90	CMP/0000612/2022	KRUSHNA CHANDRA SABAT VS K.CHITTI BABU	PRANAB RANJAN CHHATOI VS	// () //
91	CMP/0000613/2022	RAMA CHANDRA NAYAK	LAXMAN PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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		VS	VS	0
92	CMP/0000614/2022	MAHESWAR SAMAL YOGESH KUMAR JAIN	ALOK KUMAR PANDA	//
		VS	VS	0
93	CMP/0000615/2022	ASWINI PRADHAN BANDAN KUMAR MAHAPATRA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
94	CMP/0000616/2022	BIJAN KUMAR MAHAPATRA GOURAHARI CHHATOI	SRINIBASH SATAPATHY	//
		VS	VS	0
95	CMP/0000617/2022	CHHABIL KUMAR NAYAK KASTURI JAL	ANAM CHARAN PANDA	//
		VS	VS	0
96	CMP/0000618/2022	BHAGABATIA JAL BANTALIGRAM CO-OPERATIVE SOCIETY	SARATHI JYOTI MOHANTY	//
		VS	VS	0
97	CONTC/0004442/2022	RATNAKAR PRADHAN GOKULANANDA CHOUDHURY	ADV	//
		VS	VS	0
98	CONTC/0004443/2022	ANU GARG, SECY., GOVT. W.R DEPT. REETA @ RITA PANIGRAHI	ADV.	//
		VS	VS	0
99	CONTC/0004444/2022	AARTABANDHU NAYAK,C.D.M.O,KHORDHA D.RAJU	ADV.	//
		VS	VS	0
100	CONTC/0004445/2022	ANU GARG, I.A.S. NIHAR RANJAN SARANGI	RAMAKANTA SAHOO	//
		VS	VS	0
101	CONTC/0004446/2022	BISHNUPADA SETHI, I.A.S. SANJAYA KESHARI MOHAPATRA	ADV	//
		VS	VS	0
102	CONTC/0004447/2022	SMRUTI PRAGYAN PRIYADARSHINI, TAHASILDAR, NIMAPARA MAHENDRA SAHU	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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103	CONTC/0004448/2022	GAJANAN S.KALA CHIEF EXECUTIVE OFFICER AT CORPORATE OFFICE BURLA SANJU BEHERA VS	ADV VS	// // 0
104	CONTC/0004449/2022	SHEEL VARDHAN SING, D.G.,C.I.S.F. GANESH CHANDRA NAYAK VS	ADV VS	// // 0
105	CONTC/0004450/2022	ANU GARG, I.A.S. AMARESH BEHERA VS	ADV VS	// // 0
106	CONTC/0004451/2022	ANU GARG, I.A.S. MAHAMMAD JAHID KHAN VS	ADV VS	// // 0
107	CONTC/0004452/2022	SUNIL BANSAL, I.P.S., D.G.POLCE, CTC BAIDYUTIKA DAS VS	LUCKY MOHANTY VS	// // 0
108	CONTC/0004453/2022	STATE OF ODISHA SIDHARTHA SANKAR ROUT VS	LUCKY MOHANTY VS	// // 0
109	CONTC/0004454/2022	STATE OF ODISHA SUBAL CHANDRA PATRA VS	ADV VS	// // 0
110	CONTC/0004455/2022	G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT. ASHOK KUMAR MOHAPATRA VS	ADV VS	// // 0
111	CONTC/0004456/2022	VINEET BHARADWAJ, I.A.S. SUSMITA HOTTA VS	ADV VS	// // 0
112	CONTC/0004457/2022	BHABANI SHANKAR SHAYANI, I.A.S. SUBRAT KUMAR MALIK VS	ADV VS	// // 0
113	CONTC/0004458/2022	GANESH CHANDRA PATRA, I.A.S. RAMESH CHANDRA MOHAPATRA VS	ADV. VS	// // 0
		SAMARTH VERMA, I.A.S.		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

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114	CONTC/0004459/2022	MAHESWAR BEHERA VS HEMANT SHARMA, I.A.S.	SIDDHARTH GOUTAM DAS VS	// 0 //
115	CONTC/0004460/2022	BRAHMANANDA SARANGI VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
116	CONTC/0004461/2022	GAJENDRA SETHI VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
117	CONTC/0004462/2022	DUSASAN BEHERA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
118	CONTC/0004463/2022	KIRANBALA DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
119	CONTC/0004464/2022	PRADIPTA KUMAR KABI VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
120	CONTC/0004465/2022	RANJIT KUMAR DAS VS DIVYA JYOTI PARIDA, D.E.O, GANJAM	ADV VS	// 0 //
121	CONTC/0004466/2022	AZIZ KHAN VS SHAIK REHANA	ADV VS	// 0 //
122	CONTC/0004467/2022	MINATI MOHANTY VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
123	CONTC/0004468/2022	AJODHYANATH NAYAK VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
124	CONTC/0004469/2022	SARAT CHANDRA MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
125	CONTC/0004470/2022	AMARJIT PATSANI	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

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		VS	VS	0
126	CONTC/0004471/2022	BISHNUPADA SETHI, I.A.S. RANJUBALA PATSANI	ADV	//
		VS	VS	0
127	CONTC/0004472/2022	BISHNUPADA SETHI, I.A.S. KAILASHNATH MANADHATA	SANJIB KUMAR RATH	//
		VS	VS	0
128	CONTC/0004473/2022	BISHNUPADA SETHI, I.A.S. MANOJ KUMAR GUMANSINGH	ADV	//
		VS	VS	0
129	CONTC/0004474/2022	BISHNUPADA SETHI, I.A.S. NARAHARI NANDA	ADV	//
		VS	VS	0
130	CONTC/0004475/2022	BISHNUPADA SETHI, I.A.S. BHASKAR CHANDRA PRADHAN	ADV	//
		VS	VS	0
131	CONTC/0004476/2022	BISHNUPADA SETHI, I.A.S. RAMACHANDRA OJHA	ADV	//
		VS	VS	0
132	CONTC/0004477/2022	BISHNUPADA SETHI, I.A.S. SRIHARSA KUMAR HOTA	ADV	//
		VS	VS	0
133	CONTC/0004478/2022	BISHNUPADA SETHI, I.A.S. RABINDRANATH MOHAPATRA	SANJIB KUMAR RATH	//
		VS	VS	0
134	CONTC/0004479/2022	BISHNUPADA SETHI, I.A.S. RABINDRANATH MAHAPATRA	ADV	//
		VS	VS	0
135	CONTC/0004480/2022	BISHNUPADA SETHI, I.A.S. HIMANSU KUMAR PATI	ADV	//
		VS	VS	0
136	CONTC/0004481/2022	BISHNUPADA SETHI, I.A.S. HIMANSU KUMAR PATI	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004482/2022	BISHNUPADA SETHI, I.A.S. BIBHUTI BHUSAN RATH VS	ADV VS	// // 0
138	CONTC/0004483/2022	BISHNUPADA SETHI, I.A.S. SUDARSAN PARIDA VS	ADV VS	// // 0
139	CONTC/0004484/2022	BISHNUPADA SETHI, I.A.S. DILLIP KUMAR BHOLA VS	ADV VS	// // 0
140	CONTC/0004485/2022	BISHNUPADA SETHI, I.A.S. HALURI SAHOO VS	SANJIB KUMAR RATH VS	// // 0
141	CONTC/0004486/2022	BISHNUPADA SETHI, I.A.S. ASHISH KUMAR PATI VS	ADV VS	// // 0
142	CONTC/0004487/2022	BISHNUPADA SETHI, I.A.S. MADAN DASH VS	ADV VS	// // 0
143	CONTC/0004488/2022	BHABANI SHANKAR CHAYANI, COLLECTOR, CUTTACK LAMBODAR SAHU VS	ADV VS	// // 0
144	CONTC/0004489/2022	BISHNUPADA SETHI, I.A.S. SUKAN NAIK VS	ADV VS	// // 0
145	CONTC/0004490/2022	G.MATHIVASAN, I.A.S. RANJITA DEI VS	ADV VS	// // 0
146	CONTC/0004491/2022	G.MATHIVASAN, I.A.S. SATU NAIK VS	ADV VS	// // 0
147	CONTC/0004492/2022	G.MATHIVASAN, I.A.S. GANESH NAIK VS	ADV VS	// // 0
		G.MATHIVASAN, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0004493/2022	BINA DEI VS G.MATHIVASAN, I.A.S.	ADV VS	// () //
149	CONTC/0004494/2022	SUSHIL KUMAR KAR VS G.MATHI VATHANAN, COMMNR. CUM SECY., H AND UD DEPT	ADV VS	// () //
150	CRLA/0000549/2022	SATISH MISHRA VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	BHUBANESWAR G.R.P.S. /45 /2007 () //
151	CRLA/0000550/2022	AJAYA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	SURADA /25 /2010 () //
152	CRLA/0000551/2022	SARAT @ PRITIKANTA BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	PANIKOILI /238 /2021 () //
153	CRLA/0000552/2022	SARAT KUMAR MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BHUBANESWAR VIGILANCE /2 /2012 () //
154	CRLA/0000553/2022	SAMIR NAG @ SANA VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA SADAR /183 /2016 () //
155	CRLA/0000554/2022	SAUDA SAHU @ SABDA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /41 /2015 () //
156	CRLMC/0001879/2022	PRATYUSH PANI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHILA P.S.(BBSR) /30 /2020 () //
157	CRLMC/0001880/2022	SATRUGHNA BAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALIAPAL /102 /2009 () //
158	CRLMC/0001881/2022	SIMANCHALO PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BERHAMPUR TOWN /169 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001458/2021
159	CRLMC/0001882/2022	DEBIPRASAD SAMAL	R.N.BISWAL	HINDOL /30 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0001883/2022	STATE OF ODISHA RAMESH CHANDRA KOPE	SARBESWAR SAHOO	// / /0
		VS	VS	()
161	CRLMC/0001884/2022	STATE OF ODISHA SHAKTI PRASAD PATNAIK	ANIRUDHA DAS	// UMERKOTE /394 /2021
		VS	VS	()
162	CRLMC/0001885/2022	STATE OF ODISHA SANJAY@TAJU HUSAIN@MD.TAJUB HUSAIN	S.SUDHANSU KUMAR SUBUDHI	// LAXMISAGAR P.S. /132 /2016
		VS	VS	()
163	CRLMC/0001886/2022	STATE OF ODISHA SATYABHUSAN MALLICK@MALLIK	UDIT RANJAN JENA	// BINJHARPUR /106 /2022
		VS	VS	()
164	CRLMC/0001887/2022	STATE OF ODISHA RABINDRA KUMAR JENA	PRANAYA KUMAR DASH	// / /0
		VS	VS	()
165	CRLMC/0001888/2022	REPUBLIC OF INDIA(C.B.I) SOUMENDRA SWAIN	AMITAV TRIPATHY	// DHENKANAL SADAR /556 /2020
		VS	VS	()
166	CRLMC/0001889/2022	STATE OF ODISHA PADMA MUKHA SABAR	J.N.PANDA	// JUNAGARH /5 /2012
		VS	VS	()
167	CRLMC/0001890/2022	STATE OF ODISHA CHANDAN DEHURY	SUSANTA KUMAR BARAL	// NARASINGHPUR /28 /2020
		VS	VS	()
168	CRLMC/0001891/2022	STATE OF ODISHA BHARAT CHARAN SWAIN	DEEPAK KU SAHOO	// KENDRAPARA SADAR /131 /2010
		VS	VS	()
169	CRLMC/0001892/2022	STATE OF ODISHA CHITRA SEN SAHU@CHAITRA SAHU	AMIT PRASAD BOSE	// KHAPRAKHOL /49 /2017
		VS	VS	()
170	CRLMC/0001893/2022	STATE OF ODISHA RABINDRA KUMAR MOHANTY	BIJAYA KUMAR RAGADA	// KODINGA /149 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0001894/2022	STATE OF ODISHA BISHNUPRIYA PANIGRAHI@PANIGRAHY VS	S.S.RAY 2 VS	// HINJILI (ASKA) /38 /2019 ()
172	CRLMC/0001895/2022	STATE OF ODISHA P.RAJPRAKASH VS	MILAN KANUNGO(SR. ADV.) VS	// KENDRAPARA SADAR /79 /2021 ()
173	CRLMP/0001361/2022	STATE OF ODISHA SUBRAT KUMAR ROUTRAY VS	APARESH BHOI VS	// / /0 ()
174	CRLMP/0001362/2022	STATE OF ODISHA SUBRAT KUMAR ROUTRAY VS	APARESH BHOI VS	// / /0 ()
175	CRLMP/0001363/2022	STATE OF ODISHA PUSPA MISHRA VS SOUMYA RANJAN MOHAPATRA	SATYA PRAKASH SATAPATHY VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000012/2022
176	CRLMP/0001364/2022	KHAGESWAR DAS VS ANIBESANTA NAYAK@DAS	PRASANTA KUMAR JENA VS	// / /0 ()
177	CRLMP/0001365/2022	PRAFULLA SAHOO VS	ALOK KUMAR DAS VS	// / /0 ()
178	CRLMP/0001366/2022	STATE OF ODISHA FIROZ KUMAR TURUK VS	RAJIB LOCHAN PATNAIK VS	// / /0 ()
179	CRLMP/0001367/2022	STATE OF ODISHA MAMTA CHOUDHURY VS	M.R.KHATUA VS	// / /0 ()
180	CRLMP/0001368/2022	STATE OF ODISHA SRIDHAR SAHOO@SAHU VS	PRATEEK PARIJA VS	// / /0 ()
181	CRLMP/0001369/2022	STATE OF ODISHA SUBHASHMITA BISWAL VS STATE OF ODISHA	MANAS CHAND VS	// / /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001370/2022	RAMANATH SAHU VS STATE OF ODISHA	SIDHARTHA RAY VS	//0 0 //
183	CRLMP/0001371/2022	SAROJ KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
184	CRLMP/0001372/2022	PRADEEP KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
185	CRLMP/0001373/2022	SAUVAGYA LAXMI PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
186	CRLMP/0001374/2022	RASHMI RANJAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
187	CRLMP/0001375/2022	ROJALIN PADHIARY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //
188	CRLMP/0001376/2022	SHAKUNTALA JENA VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	//0 0 //
189	CRLMP/0001377/2022	NIRAKAR SAMAL VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	//0 0 //
190	CRLMP/0001378/2022	RUDRA PRASAD RATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
191	CRLMP/0001379/2022	MADHAB CHANDRA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 0 //
192	CRLMP/0001380/2022	SARASWATI SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 0 //
193	CRLMP/0001381/2022	MAMATA DEVI	BIBHU PRASAD MOHANTY	//0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLREV/0000309/2022	ELINA PATI	SABITA RANJAN PATTNAIK	//0
		VS	VS	1ST ADJ,CUTTACK(Cuttack)
		DR.PARTHA SARATHI NANDA		CRA/0000030/2021
195	CRLREV/0000310/2022	PRANAYA KUMAR @ GOPAL SINGH	BIGYAN KUMAR SHARMA	//0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLREV/0000311/2022	BHIRGU NATH SINGH	SIDHARTHA DAS	BAMBARI /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000312/2022	AJAY SINGH	TIRTH KUMAR SAHU	TUMUDIBANDHA /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
198	CRLREV/0000313/2022	JAYAKRUSHNA DALABEHERA	SURYAKANTA DWIBEDI	RANPUR /281 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	CRLREV/0000314/2022	NIRANJAN JANI	SANJIB KUMAR BHANJADEO	KHALLIKOTE /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	FAO/0000254/2022	D.M. ORIENTAL INSURANCE COMPANY LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		SANTOSH KUMAR ROUT		//
201	FAO/0000255/2022	D.M.ORIENTAL INSURANCE COMPANY LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		ARUN BEURA		//
202	FAO/0000256/2022	REGIONAL MANAGER(T.P. HUB),M/S.ORIENTAL INSURANCE COMPANY LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		JYOTI RANJAN MOHANTY		//
203	FAO/0000257/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	S.K.SWAIN	//
		VS	VS	()
		RINA BHUTIA		//
204	FAO/0000258/2022	D.M./M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	FAO/0000259/2022	KALANDI CHARAN PRADHAN@KALIA PRADHAN D.M./S. ORIENTAL INSURANCE COMPANY LTD. VS	SUBRAT SATPATHY VS	// // ()
206	FAO/0000260/2022	DILLIP KUMAR JENA ANJALI CHAKRABARTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
207	FAO/0000261/2022	STATE OF ODISHA DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS	BILOT DASMOHAPATRA VS	// // ()
208	FAO/0000262/2022	TAPAN KUMAR RAY DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS	BILOT DASMOHAPATRA VS	// // ()
209	FAO/0000263/2022	SANJAY SWAIN MANAGER LEGAL NEW INDIA ASSURANCE CO. LTD. VS	ABHIRAM CHANDRA MOHANTY VS	// // ()
210	ITA/0000048/2022	TRILOCHAN SETHI M/S. NIDAN VS	SIDHARTHA RAY VS	// // ()
211	ITA/0000049/2022	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) M/S. NIDAN VS	SIDHARTHA RAY VS	// // ()
212	ITA/0000050/2022	THE PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL) M/S. NIDAN VS	SIDHARTHA RAY VS	// // ()
213	ITA/0000051/2022	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) M/S. NIDAN VS	SIDHARTHA RAY VS	// // ()
214	MACA/0000340/2022	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) M/S. ORIENTAL INSURANCE COMPANY LTD VS	PRAKASH KUMAR MOHANTY VS	// // ()
215	MACA/0000341/2022	JADUMANI KISAN D.M.,NEW INDIA ASSURANCE COMPANY LTD. VS	SUDEEP KUMAR SARANGI VS	// // ()
		LOPAMUDRA NAYAK		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MATA/0000137/2022	JAYAPRADA TRIPATHY VS JAGNYADATTA TRIPATHY	J.K.KHANDAYATRAY VS	// 0 //
217	RPFAM/0000142/2022	AFSANA BANO VS SHAIK RIZWAN	ANIRUDHA DAS VS	// 0 //
218	RPFAM/0000143/2022	SACHIDANANDA PATRA VS INDUMATI PATRA	BIBHU PRASAD TRIPATHY VS	// 0 //
219	RSA/0000159/2022	HARIHARA@HARINARAYAN PANDA VS STATE OF ODISHA	SUSHANTA PRADHAN VS	// 0 //
220	RVWPET/0000159/2022	SAMITA MAHARANA VS CHARAN MAHANTY	ADV. VS	// 0 //
221	RVWPET/0000160/2022	LALBIHARI TARENIA VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
222	TRP(C)/0000243/2022	GOURAV ROUT VS PRIYANKA PALLABI PATTNAIK	PRIYA RANJAN SINGH VS	// 0 //
223	TRP(C)/0000244/2022	SAUBHAGINI SAHU VS SURESH CHANDRA SAHU	BIBHUDHENDRA KUMAR RATH VS	// 0 //
224	WA/0000920/2022	STATE OF ODISHA VS BASANTA KUMAR BARIK	TARUN PATNAIK, ASC VS	// 0 //
225	WA/0000921/2022	STATE OF ODISHA VS DR. DHIREN MOHANTY	TARUN PATNAIK, ASC VS	// 0 //
226	WA/0000922/2022	SANTOSH KUMAR PANDA VS THE GENERAL MANAGER, EAST COAST RAILWAY, CHANDRASEKHARPUR, BBSR	DAYANIDHI MISHRA VS	// 0 //
227	WP(C)/0017012/2022	ARJUN SIKKA @ SIKKA	PRASANTA KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0017013/2022	PRINCIPAL SECY. TO HOME DEPT., BBSR BABI DUSAR	RASHMI NARAYAN PATNAIK	//
		VS	VS	0
229	WP(C)/0017014/2022	STATE OF ODISHA BAIJAYANTI ROUT	DAYANIDHI MISHRA	//
		VS	VS	0
230	WP(C)/0017015/2022	STATE OF ODISHA UPENDRA KUMAR SHAW	PRASANTA KUMAR MOHANTY - 2	//
		VS	VS	0
231	WP(C)/0017016/2022	THE MANAGER, ICICI BANK, LID., BBSR SOURENDRI PRADHAN	ASHOK KUMAR DAS	//
		VS	VS	0
232	WP(C)/0017017/2022	STATE OF ODISHA PRADIPTA KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
233	WP(C)/0017018/2022	R.T.O., CHANDIKHOLE M/S. R.S. ENTERPRISES, JHARSUGUDA	SITANSU MOHAN SINGH	//
		VS	VS	0
234	WP(C)/0017019/2022	R.T.O., JHARSUGUDA SK RIYAZ QUADRI	SITANSU MOHAN SINGH	//
		VS	VS	0
235	WP(C)/0017020/2022	R.T.O., CHANDIKHOLE SK RIYAZ QUADRI	SITANSU MOHAN SINGH	//
		VS	VS	0
236	WP(C)/0017021/2022	R.T.O., CHANDIKHOLE UPMANYU ROUT	NIRANJAN NAYAK	//
		VS	VS	0
237	WP(C)/0017022/2022	STATE OF ODISHA ANNAPURNA NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
238	WP(C)/0017023/2022	R.T.O., CHANDIKHOLE GAGAN BIHARI NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017024/2022	R.T.O., CHANDIKHOLE LAMBODAR PRADHAN VS MCL, ANGUL	P.C.MISHRA VS	// // 0 //
240	WP(C)/0017025/2022	SANTOSH KUMAR PRUSTY VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
241	WP(C)/0017026/2022	AKSHAYA KUMAR NAYAK VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
242	WP(C)/0017027/2022	RAMAMANI MISHRA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
243	WP(C)/0017028/2022	SAIKRUPA BALIYARSINGH VS A.R.T.O., KHURDA	SITANSU MOHAN SINGH VS	// 0 //
244	WP(C)/0017029/2022	SANTOSH KUMAR PRUSTY VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
245	WP(C)/0017030/2022	SURESH BEHERA VS R.T.O., KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
246	WP(C)/0017031/2022	SURESH BEHERA VS R.T.O., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
247	WP(C)/0017032/2022	SANTOSH KUMAR PRUSTY VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
248	WP(C)/0017033/2022	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
249	WP(C)/0017034/2022	AMULYA KUMAR PATRA VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017035/2022	MURALI SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
251	WP(C)/0017036/2022	PRADEEP KUMAR ROUT VS DY. REGISTRAR COOPERATIVE SOCIETIES, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //
252	WP(C)/0017037/2022	M/S. HINDUSTAN BUILDERS, BBSR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
253	WP(C)/0017038/2022	GOURANGA MOHARANA VS DY. REGISTRAR COOPERATIVE SOCIETIES, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //
254	WP(C)/0017039/2022	ANANDA BEHERA VS DY. REGISTRAR COOPERATIVE SOCIETIES, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //
255	WP(C)/0017040/2022	DR.KRUPASINDHU SAHU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
256	WP(C)/0017041/2022	BANDITA MOHANTY VS DIRECTOR OF INDUSTRIES, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //
257	WP(C)/0017042/2022	SUSHILA YADAV VS STATE OF ODISHA	PRIXA RANJAN SINGH VS	// 0 //
258	WP(C)/0017043/2022	SANTOSH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	WP(C)/0017044/2022	BALADEV RATHA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
260	WP(C)/0017045/2022	DEBENDRA NATH PUHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
261	WP(C)/0017046/2022	PRAVANJAN MOHANTY	DR. PURUSOTTAM CHULI	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017047/2022	JOGENDRANATH DANDSENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017048/2022	PRAKASH KUMAR BEHERA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0017049/2022	HEMANTA KUMAR DASH @ GOSWAMI	DILLIP RAY	//
		VS	VS	0
		ADDL. COMMNR.,CONSOLIDATION AND SETTLEMENT, BALASORE		//
265	WP(C)/0017050/2022	SUSHIL KUMAR NAYAK	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017051/2022	SUBRAT KUMAR TRIPATHY	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017052/2022	SUSHIL KUMAR NAYAK	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017053/2022	MAA BAISHNODEVI SHG	AJIT KUMAR RAUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017054/2022	SUSHANTA KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		UNION BANK OF INDIA		//
270	WP(C)/0017055/2022	DEBAKANTA SETHY	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017056/2022	SUSANT KUMAR BARIK	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017057/2022	RAMAKANTA PRADHAN	AMITAV DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0017058/2022	STATE OF ODISHA DIPTI SANKAR MOHAPATRA VS	SURYA NARAYAN BISWAL VS	// // 0
274	WP(C)/0017059/2022	STATE OF ODISHA BENUDHAR SETH VS	RABI NARAYAN BEHERA VS	// // 0
275	WP(C)/0017060/2022	STATE OF ODISHA SAROJ KUMAR MAHAKUL VS	PRASANTA KUMAR MISHRA VS	// // 0
276	WP(C)/0017061/2022	STATE OF ODISHA MANORANJAN DAS VS	PRASANTA KUMAR MISHRA VS	// // 0
277	WP(C)/0017062/2022	STATE OF ODISHA GOLEKHA CHANDRA NAYAK VS	SATYAJIT MUKHERJEE VS	// // 0
278	WP(C)/0017063/2022	THE COLLECTOR, PURI BACHAN KUMAR PATRA VS	SARADA PRASAD DASH VS	// // 0
279	WP(C)/0017064/2022	STATE OF ODISHA ATULYA KUMAR RATH VS	SUKANTA KUMAR MISHRA VS	// // 0
280	WP(C)/0017065/2022	STATE OF ODISHA PRAFULLA KUMAR PATI VS	SAMEER KUMAR DAS VS	// // 0
281	WP(C)/0017066/2022	STATE OF ODISHA GANGA MATA FISHERMAN ASSOCIATION, KENDRAPARA VS	MANOJ KUMAR MOHANTY VS	// // 0
282	WP(C)/0017067/2022	STATE OF ODISHA M/S CARE SECURITY AND ALLIED SERVICES, BBSR JATINDRA KUMAR MOHAPATRA VS	VS	// // 0
283	WP(C)/0017068/2022	STATE OF ODISHA ANJANA SETHI VS	MANOJ KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0017069/2022	M/S CARE SECURITY AND ALLIED SERVICES, BBSR JATINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	VS	// 0 //
285	WP(C)/0017070/2022	UDAYANATH PRADHAN VS THE CHAIRMAN, MAHANADI COALFIELDS LTD., SAMBALPUR	SANGRAM MISHRA VS	// 0 //
286	WP(C)/0017071/2022	BIRANCHI SWAIN VS COLLECTOR CUM DIST. MAGISTRATE, DHENKANAL	SUBRATA PANDA VS	// 0 //
287	WP(C)/0017072/2022	MITU PRADHAN VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
288	WP(C)/0017073/2022	SAKUNTALA SAHU VS COLLECTOR, SAMBALPUR	JASHOBANTA DASH VS	// 0 //
289	WP(C)/0017074/2022	SONALI SUCHARITA SWAIN VS UNDER SECY.-CUM-P.I.O.,OSSC, BBSR	BANSHIDHAR BAUG VS	// 0 //
290	WP(C)/0017075/2022	DANARDAN SETHI VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
291	WP(C)/0017076/2022	LAXMIPRIYA BEHERA VS THE BM, CANARA BANK, KENDRAPARA	SARADA PRASAD DASH VS	// 0 //
292	WP(C)/0017077/2022	SONALI SUCHARITA SWAIN VS UNDER SECY.-CUM-P.I.O.,OSSC, BBSR	BANSHIDHAR BAUG VS	// 0 //
293	WP(C)/0017078/2022	SONALI SUCHARITA SWAIN VS UNDER SECY.-CUM-P.I.O.,OSSC, BBSR	BANSHIDHAR BAUG VS	// 0 //
294	WP(C)/0017079/2022	FAKIRA MOHAN SAHU @ FAKIRA SAHU VS COLLECTOR, SAMBALPUR	JASHOBANTA DASH VS	// 0 //
295	WP(C)/0017080/2022	M/S TIMES STEEL AND POWER PVT. LTD.	BHABANI PRASAD MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0017081/2022	SUPDT., CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE, SUNDARGARH SABITRI CHOUDHURY	KAPILA CHARAN NAYAK	//
		VS	VS	0
297	WP(C)/0017082/2022	STATE OF ODISHA KEDAR KUMAR NAYAK	KOUSIK ANANDA GURU	//
		VS	VS	0
298	WP(C)/0017083/2022	TRUPTIREKHA NAYAK HADIBANDHU SATAPATHY	NIRANJAN PRASAD PATRA	//
		VS	VS	0
299	WP(C)/0017084/2022	STATE OF ODISHA M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD.,BBSR	INABESH MOHANTY	//
		VS	VS	0
300	WP(C)/0017085/2022	COMMNR. OF CT AND GST, CUTTACK SUNARJAYA PRADHAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
301	WP(C)/0017086/2022	STATE OF ODISHA MANAMOHAN OJHA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
302	WP(C)/0017087/2022	STATE OF ODISHA DURGA PRASAD SATAPATHY	NIRANJAN PRASAD PATRA	//
		VS	VS	0
303	WP(C)/0017088/2022	STATE OF ODISHA MOIN UDDIN KHAN	K.C.MAJHI	//
		VS	VS	0
304	WP(C)/0017089/2022	R.T.O., CUTTACK VIVEKANANDA SCHOOL OF INTEGRAL EDUCATION,BBSR	INABESH KUMAR MOHANTY	//
		VS	VS	0
305	WP(C)/0017090/2022	VARTHANA FINANCE (P) LTD.,BBSR M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD.,BBSR	INABESH MOHANTY	//
		VS	VS	0
306	WP(C)/0017091/2022	COMMNR. OF CT AND GST, CUTTACK SUJIT KUMAR SAHU	K.C.MAJHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0017092/2022	R.T.O., BBSR MD. NAJURULLA ALAM VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// // 0 //
308	WP(C)/0017093/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD. VS COMMNR. OF CT AND GST, CUTTACK	ABHIRAM MOHANTY VS	// 0 //
309	WP(C)/0017094/2022	ABHISEK JENA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
310	WP(C)/0017095/2022	SANU GALEL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
311	WP(C)/0017096/2022	SAGARI MUKHI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
312	WP(C)/0017097/2022	PRADEEP KUMAR MUNDA VS STATE OF ODISHA	SIDHARTHA MISRA 1 VS	// 0 //
313	WP(C)/0017098/2022	BALARAM DAS VS S.P.,BHADRAK	GYANESWAR SATPATHY VS	// 0 //
314	WP(C)/0017099/2022	LINGARAJ JENA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
315	WP(C)/0017100/2022	KHAGESWAR PARIDA VS R.T.O, DHENKANAL	ABHAYA KUMAR BEHERA VS	// 0 //
316	WP(C)/0017101/2022	SARBESWAR PANDA VS COLLECTOR, NAYAGARH CUM REV. AUTHORITY	ASHOK KUMAR SWAIN 1 VS	// 0 //
317	WP(C)/0017102/2022	NARAYAN DAS VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0017103/2022	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
319	WP(C)/0017104/2022	DR. PABITRA MOHAN MALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
320	WP(C)/0017105/2022	KSHIROD KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
321	WP(C)/0017106/2022	MANOJ KUMAR ROUTRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	WP(C)/0017107/2022	LALITA SETHY VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
323	WP(C)/0017108/2022	BANKA JENA @ DUKHIRAM JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
324	WP(C)/0017109/2022	M/S GAUTAM BUDHA INTERNATIONAL SCHOOL FOKIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	WP(C)/0017110/2022	MINATI PARIDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0017111/2022	BIMALA KUMARI DEI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0017112/2022	DUSHASAN BARIK VS STATE OF ORISSA	NIRANJAN PANDA VS	// 0 //
328	WP(C)/0017113/2022	VILLAGERS OF MANAPUR VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
329	WP(C)/0017114/2022	SHEKH DAYAN	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0017115/2022	PRITI PRAGYAN GOPE	NIRANJAN PANDA	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0017116/2022	BIBASINI ROUSTRAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0017117/2022	RISHI RANJAN SHARMA	PRITAM KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0017118/2022	KABIRAJ MAJHI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0017119/2022	MANJULATA PADHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0017120/2022	RAJAT KUMAR SAMANTRAY	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE E.E.(ELECTRICAL), TNPODL, JAJPUR ROAD		//
336	WP(C)/0017121/2022	MADHAB CHANDRA JENA @ MADHABANANDA JENA	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0017122/2022	KALYANI MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
338	WP(C)/0017123/2022	MUNA JENA @ PRADIP JENA	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0017124/2022	SUNITA BHANJA	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE E.E.,(ELECTRICAL), TNPODL, JAJPUR ROAD		//
340	WP(C)/0017125/2022	SUPRAVA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0017126/2022	STATE OF ORISSA MANOJ JENA @ MANORANJAN JENA VS	SATYA NARAYAN MISHRA 4 VS	// // ()
342	WP(C)/0017127/2022	STATE OF ODISHA BATAKRUSHNA DHIRSAMANTA VS	SRIKANTA MAHUNTA VS	// // ()
343	WP(C)/0017128/2022	THE E.E..(ELECTRICAL), TNPODL, JAJPUR ROAD BIDULATA RATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0017129/2022	STATE OF ORISSA VILLAGERS OF BADAGORADA VS	AMITAV TRIPATHY VS	// // ()
345	WP(C)/0017130/2022	STATE OF ODISHA TIKINA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0017131/2022	STATE OF ORISSA SANJEEB BARIK VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
347	WP(C)/0017132/2022	STATE OF ODISHA KAILASH CHANDRA CHINAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0017133/2022	STATE OF ORISSA ACHARYA HARIHAR SMRUTI HIGHER SECONDARY SCHOOL, KUNTA SAHOO VS	DILLIP KUMAR SAHOO VS	// // ()
349	WP(C)/0017134/2022	REGIONAL PROVIDENT FUND COMMNR., BBSR SUSANTA KUMAR SETHI VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
350	WP(C)/0017135/2022	STATE OF ODISHA SANTOSH CHANDRA PATTNAIK VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
351	WP(C)/0017136/2022	STATE OF ODISHA MANASWINI SAHOO VS	PRADEEP KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0017137/2022	LUCKY BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
353	WP(C)/0017138/2022	GIRISH CHANDRA BEHERA VS TAXING OFFICER/TAX RECOVERY OFFICER-CUM-RTO, CHANDIKHOLE	SUBASH CH PANI VS	// 0 //
354	WP(C)/0017139/2022	SAKTI PRASAD SWAIN VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SUBASH CH PANI VS	// 0 //
355	WP(C)/0017140/2022	SUBHRAKANTI NAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
356	WP(C)/0017141/2022	NARAYAN NANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0017142/2022	KALYANI PATTANAİK VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SUBASH CH PANI VS	// 0 //
358	WP(C)/0017143/2022	JANARDAN DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0017144/2022	PRASANNA PRADHAN VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SUBASH CH PANI VS	// 0 //
360	WP(C)/0017145/2022	FIKARA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
361	WP(C)/0017146/2022	MAHESWAR DASH VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
362	WP(C)/0017147/2022	SANTOSH KUMAR DAS VS STATE OF ORISSA	SAMAYA KUMAR RAY VS	// 0 //
363	WP(C)/0017148/2022	SANTOSH MISHRA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0017149/2022	SURESH CHANDRA SAMAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0017150/2022	BASUDEV NAYAK	SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0017151/2022	THE MANAGEMENT OF M/S.STEEL AUTHORITY OF INDIA	INDRAJIT SAHUKAR	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0017152/2022	SUNITA MALLIK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0017153/2022	RANJULATA SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0017154/2022	BIMAL KUMAR SAHOO	RAJJEET ROY	//
		VS	VS	0
		UCO BANK, KOLKATA		//
370	WP(C)/0017155/2022	PURNA CHANDRA NAYAK	B.N.SAMANTARAY	//
		VS	VS	0
		BISHNU CHARAN SWAIN		//
371	WP(C)/0017156/2022	ADARSH RANJAN SWAIN	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		MD, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR		//
372	WP(C)/0017157/2022	ADHAR FRESH	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		REGISTRY OF ARBITRATION CENTRE, ORISSA		//
373	WP(C)/0017158/2022	NITYANANDA MALIK	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0017159/2022	M/S SUNFLAG IRON AND STEEL CO. LTD.	SARADA P.SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0017160/2022	STATE OF ODISHA SUBRAT SHARMA VS	LAXMIKANTA MOHANTY VS	// // ()
376	WP(C)/0017161/2022	STATE OF ODISHA SABITA PRADHAN VS	BIBHU PRASAD MOHANTY VS	// // ()
377	WP(C)/0017162/2022	STATE OF ODISHA PUSPANJALI HOTA VS	KISHORE KUMAR MISHRA VS	// // ()
378	WP(C)/0017163/2022	STATE OF ODISHA KAPIL KUMAR SWAIN VS	SANJIB KUMAR RATH VS	// // ()
379	WP(C)/0017164/2022	STATE OF ODISHA HARESH KUMAR MISHRA VS	KISHORE KUMAR MISHRA VS	// // ()
380	WP(C)/0017165/2022	STATE OF ODISHA M/S. RAMADEVI TOUR TRAVELS, SAMBALPUR VS	ANJAN KUMAR BISWAL VS	// // ()
381	WP(C)/0017166/2022	UNION OF INDIA STATE OF ODISHA VS	UTTAM KUMAR SAHOO, ASC VS	// // ()
382	WP(C)/0017167/2022	GYANA PRAKASH SAHU ANANDA CHANDRA DASH VS	SANJIB KUMAR RATH VS	// // ()
383	WP(C)/0017168/2022	STATE OF ODISHA SUBASH CHANDRA MUDULI VS	SANJIB KUMAR RATH VS	// // ()
384	WP(C)/0017169/2022	STATE OF ORISSA SATYABADI PARIDA VS	SANJIB KUMAR RATH VS	// // ()
385	WP(C)/0017170/2022	STATE OF ORISSA ALEKHA SAHOO VS	SANJIB KUMAR RATH VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0017171/2022	SURATHA CHANDRA MOHAPATRA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
387	WP(C)/0017172/2022	SAROJINI JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
388	WP(C)/0017173/2022	RAMAMANI DEI @ BARIK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
389	WP(C)/0017174/2022	BHASKAR CHANDRA BEHERA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
390	WP(C)/0017175/2022	NIRANJAN RANA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
391	WP(C)/0017176/2022	STEWART SCIENCE COLLEGE, CUTTACK VS INCOME TAX OFFICER, WARD 1(1), CUTTACK	PRAJNARAJ MOHANTY VS	// 0 //
392	WP(C)/0017177/2022	DUSMANTA KUMAR TIPIRIA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
393	WP(C)/0017178/2022	BIPINA BIHARI ROUT VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
394	WP(C)/0017179/2022	MAYADHAR SUNDARAY VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
395	WP(C)/0017180/2022	RABINDRA KUMAR PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0017181/2022	ASHOK KUMAR BHOI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
397	WP(C)/0017182/2022	JYOSTNARANI JAYASINGH	SANJIB KUMAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0017183/2022	SARAT CHANDRA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
399	WP(C)/0017184/2022	MAHESWAR PANDA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0017185/2022	PRAFULLA KUMAR LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0017186/2022	SURESH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0017187/2022	GITANJALI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0017188/2022	SURENDRA TANTI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0017189/2022	RAMA CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0017190/2022	KHIROD CHANDRA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0017191/2022	BIDYUTPRAVA BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0017192/2022	M/S MESCO HOTELS LTD.	ASHOK PANIGRAHI	//
		VS	VS	0
		BIJAY KUMAR MOHAPATRA		//
408	WP(C)/0017193/2022	UPENDRA KUMAR SETHI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0017194/2022	STATE OF ODISHA M/S K K RESOURCES P LTD. VS	AJIT KUMAR ROY VS	// // ()
410	WP(C)/0017195/2022	STATE TAX OFFICER, CT ADN GST CIRCLE, KEONJHAR M/S. SHRI RAM AGENCY, SUNDARGARH VS	RUDRA PRASAD KAR VS	// // ()
411	WP(C)/0017196/2022	ASST. COMMNR. OF INCOME TAX, SAMBALPUR RUKUNI PUROHIT VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
412	WP(C)/0017197/2022	STATE OF ODISHA SUSHANTA KUMAR RATH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
413	WP(C)/0017198/2022	STATE OF ODISHA M/S. JAGANNATH FOOD PROCESSORS, SUNDARGARH VS	RUDRA PRASAD KAR VS	// // ()
414	WP(C)/0017199/2022	ASST. COMMNR. OF INCOME TAX, SAMBALPUR M/S ORISSA METALIKS PVT. LTD. VS	ALOK RANJAN MOHANTY VS	// // ()
415	WP(C)/0017200/2022	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // ()
416	WP(C)/0017201/2022	STATE OF ODISHA S.DANIEL CHINMAYEE BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
417	WP(C)/0017202/2022	STATE BANK OF INDIA BHUMIKA BEHERA VS	SANJIT KUMAR DAS VS	// // ()
418	ABLAPL/0008314/2022	STATE OF ODISHA SURAJ AGARWAL VS	SANGRAM RATH VS	// // ()
419	ABLAPL/0008315/2022	STATE OF ODISHA RANJIT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	// // // CHOUWAR /301 /2022 ()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0008316/2022	HARI KHORA @ KHARA VS STATE OF ODISHA	SACHIDANANDA DASH VS	DAMANJODI /110 /2021 () //
421	ABLAPL/0008317/2022	BIJAYA KUMAR MUDULI VS STATE OF ODISHA	SARADA PRASAD DASH VS	NANDANKANAN /95 /2022 () //
422	ABLAPL/0008318/2022	BABULI MATIA @ BABULA KUMAR MATIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /51 /2022 () //
423	ABLAPL/0008319/2022	BANTY MATIA @ BIJAN KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /51 /2022 () //
424	ABLAPL/0008320/2022	PRADYUMNA KUMAR PADHEE @ BABLU VS STATE OF ODISHA	SAMIR KUMAR MULIA VS	MAHILA PS SAMBALPUR /53 /2022 () //
425	ABLAPL/0008321/2022	RAGHUNATH MANSINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JODAPADAR /198 /2022 () //
426	ABLAPL/0008322/2022	PREM @ PREMA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /102 /2022 () //
427	ABLAPL/0008323/2022	SABITA BISWAL VS STATE OF ODISHA	PULAKESH MOHANTY VS	SUBALAYA /73 /2022 () //
428	ABLAPL/0008324/2022	DR. HIMANSU BHUSAN PALAI @ PALEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	SAHADEV KHUNTA /219 /2022 () //
429	ABLAPL/0008325/2022	AMIYA BHUSAN MALLICK @ AMULYA BHUSAN MALLICK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JAGATPUR /269 /2022 () //
430	ABLAPL/0008326/2022	RANJAN KHATUA VS STATE OF ODISHA	ANIRUDHA DAS VS	SASON /104 /2022 () //
431	ABLAPL/0008327/2022	MANOJ KUMAR MAHANTA	PARTHA SARATHI DAS	HARICHANDANPUR /127 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0008328/2022	BIJAY KHATUA	MOHENDRA KUMAR MOHAPATRO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0008329/2022	SOAMYA RANJAN JENA	PRAKASH KUMAR MISHRA	TELKOI /101 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0008330/2022	MANOJ KUMAR NANDA	SARBESWAR BEHERA	UDALA /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0008331/2022	SIKUN @ GHANABALLHAVA SAHOO	JUGALA KISHORE PANDA	NAKTIDEUL /135 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0008332/2022	JAYANTA KUMAR NATH	JAYAKRISHNA MOHAPATRA	CHANDABALI /214 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0008333/2022	JANARDHAN DEHURY	SURESH KUMAR JENA	LAHUNIPADA /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0008334/2022	SK SABAN	MANAS KUMAR CHAND	JASHIPUR /120 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0008335/2022	SWARUP MAHANANDIA	PRABIR KUMAR RAY	DAMANJODI /56 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0008336/2022	DEBENDRA MALIK	BIJAYA KUMAR PARIDA	SORO /510 /2018
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0008337/2022	SANTOSH MOHANTY @ SANTOSH KUMAR MOHAN	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /341 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0008338/2022	OM PRAKASH PRADHAN	ANIRUDHA DAS	SASON /104 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008339/2022	STATE OF ODISHA BIRANCHI NARAYAN KAR VS	SUBASH CHANDRA ACHARYA VS	// KHUNTUNI /140 /2022 ()
444	ABLAPL/0008340/2022	STATE OF ODISHA TAPAN KU ROUT VS	DHARMENDRA SETHY VS	// NILGIRI /216 /2022 ()
445	ABLAPL/0008341/2022	STATE OF ODISHA MAHENDRA KUMAR BARIK VS	ASHOK KUMAR SAHOO VS	// PATKURA /273 /2022 ()
446	ABLAPL/0008342/2022	STATE OF ODISHA CHABILA @ CHABILA NAIK VS	AMIT KUMAR NATH VS	// ANGUL TOWN /312 /2022 ()
447	ABLAPL/0008343/2022	STATE OF ODISHA DIBYASWARUP SAHOO VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /398 /2022 ()
448	ABLAPL/0008344/2022	STATE OF ODISHA BISWANATH NAIK @ BISHU VS	SURESH KUMAR JENA VS	// SAMAL /152 /2022 ()
449	ABLAPL/0008345/2022	STATE OF ODISHA ADARSHA BADI @ ADARSH BADI VS	SMRUTI RANJAN MOHAPATRA VS	// BALASORE SADAR /190 /2022 ()
450	ABLAPL/0008346/2022	STATE OF ODISHA ABHISEK MAJHI @ VICKY MAJHI VS	TIRTH KUMAR SAHU VS	// RAMACHANDAPUR /142 /2022 ()
451	ABLAPL/0008347/2022	STATE OF ODISHA JAGADISH RANA @ JAGADISH CHANDRA RANA VS	JAGABANDHU SAHU VS	// PAIKMAL /207 /2021 ()
452	ABLAPL/0008348/2022	STATE OF ODISHA KUMARI PUSPA DORA VS	AMITAV TRIPATHY VS	// MOHANA /92 /2022 ()
453	ABLAPL/0008349/2022	STATE OF ODISHA SANAT KUMAR SAHU @ BABU SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	// GOSANINUAGAM /109 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0008350/2022	SACHIN KUMAR NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAIKERA /130 /2022 () //
455	ABLAPL/0008351/2022	DHIREN MALLICK @ MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /302 /2022 () //
456	ABLAPL/0008352/2022	CHAITAN SWAIN @ CHAINA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /231 /2022 () //
457	ABLAPL/0008353/2022	CHHABILA BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /140 /2022 () //
458	ABLAPL/0008354/2022	KALU CHARAN SAHOO @ KALU CHARAN SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /135 /2022 () //
459	ABLAPL/0008355/2022	TRINATH SAHOO VS STATE OF ODISHA	DEBASIS PANDA VS	BARGARH /349 /2022 () //
460	ABLAPL/0008356/2022	ABHIMANYU BHUYAN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	NANDIPADA /137 /2022 () //
461	ABLAPL/0008357/2022	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /77 /2022 () //
462	ABLAPL/0008358/2022	BEHINA @ PRAGYANSHREE BEHERA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	MARSHAGHAI /258 /2022 () //
463	ABLAPL/0008359/2022	KAMALA KANTA GIRI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /218 /2022 () //
464	ABLAPL/0008360/2022	SATYABHAMA ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /109 /2022 () //
465	ABLAPL/0008361/2022	HARIHAR BEHERA	PRATAP CHANDRA MISHRA	TOMKA /78 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0008362/2022	STATE OF ODISHA EITISHREE MAJHI	RAMDAS ACHARY	// BHADRAK TOWN /254 /2022
		VS	VS	()
467	ABLAPL/0008363/2022	STATE OF ODISHA KALANDI MALIK @ SRABANI	RAMDAS ACHARY	// BHADRAK TOWN /254 /2022
		VS	VS	()
468	ABLAPL/0008364/2022	STATE OF ODISHA CHANDRAJIT KUMURIA @ CHANDRAJIT KUMBHIRA	JAGABANDHU SAHU	// BUDEN /61 /2022
		VS	VS	()
469	ABLAPL/0008365/2022	STATE OF ODISHA SWEETY SAHU	RAMDAS ACHARY	// BHADRAK TOWN /254 /2022
		VS	VS	()
470	ABLAPL/0008366/2022	STATE OF ODISHA AJAYA KUMAR SAHOO	NIRANJAN PANDA	// BAIDESWAR /111 /2022
		VS	VS	()
471	ABLAPL/0008367/2022	STATE OF ODISHA HIMANSHU SEKHAR DAS	DEEPAK KU. SAHOO	// MARSHAGHAI /258 /2022
		VS	VS	()
472	ABLAPL/0008368/2022	STATE OF ODISHA GURUDEV SETH	JAGABANDHU SAHU	// JHARBANDH /76 /2022
		VS	VS	()
473	ABLAPL/0008369/2022	STATE OF ODISHA SK SABJAN @ CHHOTA	ACHYUTANANDA PATNAIK	// DHAMNAGAR /270 /2022
		VS	VS	()
474	ABLAPL/0008370/2022	STATE OF ODISHA GYANARANJAN DASH @ BAPI	BHABANI SHANKAR RAYAGURU	// DHENKANAL SADAR /324 /2013
		VS	VS	()
475	ABLAPL/0008371/2022	STATE OF ODISHA GOURABA SAHOO @ GOURAB BARENYA SAHOO	AMULYA RATNA PANDA	// BINJHARPUR /167 /2022
		VS	VS	()
476	ABLAPL/0008372/2022	STATE OF ODISHA ABDUL LOKMAN KHAN	AMULYA RATNA PANDA	// BASTA /172 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0008373/2022	STATE OF ODISHA MANAS KUMAR SAHOO VS	SARATHI JYOTI MOHANTY VS	// NANDANKANAN /12 /2020 ()
478	ABLAPL/0008374/2022	STATE OF ODISHA PRAFULLA KUMAR BHAL VS	JYOTIRMAYA SAHOO VS	// DHENKANAL TOWN /17 /2022 ()
479	ABLAPL/0008375/2022	STATE OF ODISHA PRAFFUL ROUT @ PRAFFUL BARAD VS	JYOTIRMAYA SAHOO VS	// RANPUR /161 /2022 ()
480	ABLAPL/0008376/2022	STATE OF ODISHA SUDAM BAG VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
481	ABLAPL/0008377/2022	STATE OF ODISHA SABITRI DAS VS	BICITRA NARAYAN SATAPATHY VS	// ABHAYACHANDPUR /259 /2022 ()
482	ABLAPL/0008378/2022	STATE OF ODISHA PRASANT @ PRASANTA MANDAL VS	DIBYAJYOTI SAHOO VS	// / /0 ()
483	ABLAPL/0008379/2022	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA VS	MANOJ KUMAR NAYAK VS	// BAIDYANATHPUR /205 /2022 ()
484	ABLAPL/0008380/2022	THE TOWN PLANNING OFFICER, BERHAMPUR DEVELOPMENT AUTHORITY ANUJ KIDO @ ANOJA VS	DIBYAJYOTI SAHOO VS	// RENGALI /91 /2022 ()
485	ABLAPL/0008381/2022	STATE OF ODISHA BUDHA TIRKEY @ DUNG DUNG VS	DIBYAJYOTI SAHOO VS	// RENGALI /91 /2022 ()
486	ABLAPL/0008382/2022	STATE OF ODISHA NITYANANDA SA @ SAHU @ MUNU SA VS	DIBYAJYOTI SAHOO VS	// RENGALI /91 /2022 ()
487	ABLAPL/0008383/2022	STATE OF ODISHA PRABHAT KUMAR PRADHAN @ BUDHIA PRADHAN CHAITANYA NAYAK VS	DIBYAJYOTI SAHOO VS	// CHOUWAR /299 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0008384/2022	BABUL BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /265 /2022 () //
489	ABLAPL/0008385/2022	HARA SAHU VS STATE OF ODISHA	AMIT PATNAIK VS	LARAMBA /96 /2022 () //
490	ABLAPL/0008386/2022	GOPAL SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /215 /2022 () //
491	CONTC(CPC)/0000106/1997	KULAMANI JOSHI VS MADAN MOHAN MOHANTY	SANKARSAN RATH VS	// () //
492	CONTC(CPC)/0000393/2013	MANAHAR DEO VS BAIDYANATH KAR	MANOJ MISHRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :11/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2022 OJC/8389/1998	DEBENDRA-MP	
2	55/2022 ITA/48/2022	M/S. NIDAN-MP	SIDHARTHA RAY
3	56/2022 ITA/49/2022	M/S. NIDAN-MP	SIDHARTHA RAY
4	57/2022 ITA/50/2022	M/S. NIDAN-MP	SIDHARTHA RAY
5	57/2022 ITA/50/2022	M/S. NIDAN-MP	SIDHARTHA RAY
6	58/2022 ITA/51/2022	M/S. NIDAN-MP	SIDHARTHA RAY
7	58/2022 ITA/51/2022	M/S. NIDAN-MP	SIDHARTHA RAY
8	129/2022 CMAPL/272/2022	PRADIPTA KUMAR SAHANI-MP	ADV.
9	151/2022 MATA/35/2020	ANINDITA ANURAGINI BEHERA-MP	M/S.SIDHESWAR MOHANTY
10	152/2022 MATA/137/2022	JAYAPRADA TRIPATHY-MP	J.K.KHANDAYATRAY
11	167/2022 RVWPET/8/2021	MAKAR KISHORE PATTNAIK-MP	D.R.SWAIN
12	170/2022 CONTC/5548/2021	ALUMNI ASSOCIATION, LAJPAT RAI LAW COLLEGE, SAMBALPUR-MP	BIBHU PRASAD MOHANTY
13	198/2022 RPFAM/102/2021	DIBYA PRASANNA TRIPATHY-MP	PARTHA SARATHI NAYAK
14	199/2022 RPFAM/5/2013	CHANCHALA NAYAK-MP	
15	200/2022 RPFAM/143/2022	SACHIDANANDA PATRA-MP	BIBHU PRASAD TRIPATHY
16	220/2022 CRLMP/1364/2022	KHAGESWAR DAS-MP	PRASANTA KUMAR JENA
17	221/2022 CRLMP/1365/2022	PRAFULLA SAHOO-MP	ALOK KUMAR DAS
18	222/2022 CRLMP/1033/2022	BISHNUPRIYA MOHAPATRA-MP	TRILOCHAN PANIGRAHI
19	223/2022 CRLMP/1366/2022	FIROZ KUMAR TURUK-MP	RAJIB LOCHAN PATTNAIK
20	224/2022 CRLMP/1368/2022	SRIDHAR SAHOO@SAHU-MP	PRATEEK PARIJA
21	225/2022 CRLMP/1369/2022	SUBHASMITA BISWAL-MP	MANAS CHAND
22	226/2022 CRLMP/1374/2022	RASHMI RANJAN BEHERA-MP	BYOMAKESH TRIPATHY
23	227/2022 CRLMP/1376/2022	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
24	228/2022 CRLMP/1376/2022	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
25	229/2022 CRLMP/1379/2022	MADHAB CHANDRA NAYAK-MP	SOUBHAGYA KUMAR DASH
26	230/2022	MAMATA DEVI-MP	BIBHU PRASAD MOHANTY

27	CRLMP/1381/2022 243/2022 WPC(OA)/1311/2016	GAYATRI PATTANAIAK-MP	M/S M.PRATAP
28	244/2022 WPC(OA)/173/2018	KEDAR NATH PRADHANI-MP	
29	245/2022 WPC(OA)/117/2017	MADHABANANDA DAS64-MP	M/S MANOJ KUMAR KHUNTIA
30	270/2022 TRP(C)/243/2022	GOURAV ROUT-MP	PRIYA RANJAN SINGH
31	271/2022 TRP(C)/244/2022	SAUBHAGINI SAHU-MP	BIBHUDDHENDRA KUMAR RATH
32	271/2022 TRP(C)/244/2022	SAUBHAGINI SAHU-MP	BIBHUDDHENDRA KUMAR RATH
33	375/2022 FAO/257/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	S.K.SWAIN
34	376/2022 FAO/172/2022	THE DIVISIONAL MANAGER M/S. NATIONAL INSURANCE CO. LTD.-MP	ANIL BEHARI DAS
35	377/2022 FAO/222/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRADHAN
36	378/2022 FAO/222/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRADHAN
37	379/2022 FAO/209/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURTANCE CO. LTD.-MP	ALI KHAN
38	380/2022 FAO/209/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURTANCE CO. LTD.-MP	ALI KHAN
39	381/2022 FAO/237/2021	KD GOLD AND DIAMONDS PRIVATE L.T.D-MP	M/S.MANISH VASHISHT, M/S.SAMARENDRA KUMAR
40	382/2022 FAO/260/2022	ANJALI CHAKRABARTY-MP	DILLIP KUMAR MOHAPATRA
41	383/2022 FAO/202/2022	LEGAL MANAGER, T.P.CELL, NEW INDIA ASSURANCE CO. LTD.-MP	BIJAY DAS MOHAPATRA
42	384/2022 FAO/261/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	BIJAY DAS MOHAPATRA
43	385/2022 FAO/262/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	BIJAY DAS MOHAPATRA
44	417/2022 CRLREV/310/2022	PRANAYA KUMAR @ GOPAL SINGH-MP	BIGYAN KUMAR SHARMA
45	418/2022 CRLREV/311/2022	BHIRGU NATH SINGH-MP	SIDHARTHA DAS
46	419/2022 CRLREV/75/2018	ULLASH@SOUMYA RANJAN PRADHAN-MP	M/S.AMULYA RATNA PANDA
47	420/2022 CRLREV/314/2022	NIRANJAN JANI-MP	SANJIB KUMAR BHANJADEO
48	656/2022 WPC(OAC)/4101/2015	SUGRIBA MAHANANDA-MP	SIBA PRASAD SWAIN
49	657/2022 WPC(OAC)/4411/2015	KESHAB NARAYANA SINGH-MP	M/S B. DASH
50	658/2022 WPC(OAC)/2359/1993	SANTOSH KUMAR PANDA-MP	R.BEHERA
51	659/2022 WPC(OAC)/1476/1996	PARSURAM RANA-MP	MANOJ MISHRA
52	660/2022 WPC(OAC)/4657/2015	SUBRATA PANDA-MP	
53	661/2022 WPC(OAC)/4576/2015	KIRTI GHOSH-MP	
54	662/2022 WPC(OAC)/4658/2015	NALINI NAIK-MP	
55	663/2022 WPC(OAC)/4584/2015	DEBI PRASAD MISHRA AND OTHERS-MP	
56	664/2022 WPC(OAC)/1210/2014	KAMBHU BHUSAN DISIRI-MP	ARABINDA TRIPATHY
57	665/2022 WPC(OAC)/4696/2015	SHILA MANKI-MP	M/S SISIR KUMAR PUROHIT

58	666/2022 WPC(OAC)/4692/2015	REBATI NAYAK-MP	M/S SISIR KUMAR PUROHIT
59	667/2022 WPC(OAC)/4687/2015	BASANTI PATEL-MP	M/S SISIR KUMAR PUROHIT
60	668/2022 WPC(OAC)/4683/2015	JENAMANI PRUSETH-MP	SISIR KUMAR PUROHIT
61	669/2022 WPC(OAC)/4675/2015	JAGDISH MUNDA-MP	M/S SISIR KUMAR PUROHIT
62	670/2022 WPC(OAC)/4674/2015	SABITA PATEL-MP	M/S SISIR KUMAR PUROHIT
63	671/2022 WPC(OAC)/4662/2015	MALATI LATA DAS-MP	M/S SISIR KUMAR PUROHIT
64	672/2022 WPC(OAC)/4670/2015	SUKANTI JAIPURIA-MP	M/S SISIR KUMAR PUROHIT
65	673/2022 WPC(OAC)/4669/2015	ARGEN MINZ-MP	M/S SISIR KUMAR PUROHIT
66	674/2022 WPC(OAC)/4575/2015	BIJAYALAXMI SAHOO-MP	
67	683/2022 CMP/612/2022	KRUSHNA CHANDRA SABAT-MP	PRANAB RANJAN CHHATOI
68	684/2022 CMP/614/2022	YOGESH KUMAR JAIN-MP	ALOK KUMAR PANDA
69	685/2022 CMP/615/2022	BANDAN KUMAR MAHAPATRA-MP	GOUTAM KUMAR ACHARYA
70	686/2022 CMP/616/2022	GOURAHARI CHHATOI-MP	SRINIBASH SATAPATHY
71	686/2022 CMP/616/2022	GOURAHARI CHHATOI-MP	SRINIBASH SATAPATHY
72	687/2022 CMP/617/2022	KASTURI JAL-MP	ANAM CHARAN PANDA
73	688/2022 CMP/1497/2018	RABINDRA MOHANTY-MP	M/S.AMIT PR.BOSE
74	689/2022 CMP/1542/2018	LAXMIDHAR MISHRA-MP	M/S.DIGAMBARA MISHRA
75	693/2022 MACA/730/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	MRS.MOHAN CH.NAYAK
76	694/2022 MACA/395/2021	THE MANAGER (CLAIM), FUTURE GENERALI INDIA INSURANCE CO.LTD.-MP	ANMOL KUMAR
77	695/2022 MACA/340/2022	M/S. ORIENTAL INSURANCE COMPANY LTD-MP	PRAKASH KUMAR MOHANTY
78	696/2022 MACA/341/2022	D.M.,NEW INDIA ASSURANCE COMPANY LTD.-MP	SUDEEP KUMAR SARANGI
79	728/2022 RSA/380/2018	VICE PRESIDENT,AUTHORISED OFFICER,SOUTHCO UTILITIES,PRADIPUR-MP	M/S.PRADEEP K.MIOHANTY
80	826/2022 ABLAPL/4703/2021	SUNIL KUMAR ROUL-MP	
81	827/2022 ABLAPL/3233/2021	LILI DAS-MP	
82	828/2022 ABLAPL/3222/2021	MAKARANANDA DAS-MP	
83	829/2022 ABLAPL/5884/2022	SOMESH KUMAR BISOI @ HAPPY-MP	
84	830/2022 ABLAPL/5491/2022	SAMIR DALAI-MP	
85	831/2022 ABLAPL/10084/2020	MUNA MISHRA @ RAJESH MISHRA-MP	
86	832/2022 ABLAPL/3664/2020	PRAKASH CHANDRA PARIJA-MP	
87	833/2022 ABLAPL/4506/2022	MOHAMMAD ARIF HUSEN @ MD. ARIF HUSSAIN-MP	
88	834/2022 ABLAPL/1960/2020	MRUTYUNJAYA PARIJA-MP	
89	835/2022	RAJA GOCHHAYAT-MP	

	ABLAPL/4951/2020		
90	1040/2022 CRLA/549/2022	SATISH MISHRA-MP	BIDYADHAR MANSINGH
91	1041/2022 CRLA/549/2022	SATISH MISHRA-MP	BIDYADHAR MANSINGH
92	1042/2022 CRLA/550/2022	AJAYA NAYAK-MP	GOPAL KRISHNA NAYAK
93	1043/2022 CRLA/550/2022	AJAYA NAYAK-MP	GOPAL KRISHNA NAYAK
94	1044/2022 CRLA/550/2022	AJAYA NAYAK-MP	GOPAL KRISHNA NAYAK
95	1045/2022 CRLA/552/2022	SARAT KUMAR MISHRA-MP	BIKRAM CHANDRA GHADEI
96	1046/2022 CRLA/552/2022	SARAT KUMAR MISHRA-MP	BIKRAM CHANDRA GHADEI
97	1047/2022 CRLA/299/2021	MANOJ BAGH-MP	BHARATI DASH
98	1048/2022 CRLA/637/2020	PINTU @ TUNA SAHU-MP	
99	1049/2022 CRLA/553/2022	SAMIR NAG @ SANA-MP	J.N.PANDA
100	1050/2022 CRLA/553/2022	SAMIR NAG @ SANA-MP	J.N.PANDA
101	1051/2022 CRLA/483/2016	DHIREN DALAI-MP	M/S.NIRANJAN LENKA
102	1052/2022 CRLA/188/2020	KAINCHA @ RABINDRA KHATUA-MP	NIRANJAN LENKA
103	1053/2022 CRLA/554/2022	SAUDA SAHU @ SABDA-MP	SATYABRATA PANDA
104	1054/2022 CRLA/554/2022	SAUDA SAHU @ SABDA-MP	SATYABRATA PANDA
105	1190/2022 BLAPL/3148/2022	KARTIK KANDPAN @ KARTIK KANDHAPANI @ HARIJANSM	CHIDANANDA DASH
106	1191/2022 BLAPL/2924/2021	JITENDRA JHA-MP	
107	1192/2022 BLAPL/3938/2022	PRAMOD KUMAR SAHOO @ KABULI-MP	ASIT KUMAR JENA
108	1193/2022 BLAPL/3907/2022	SANJIB BIRA-MP	S.S.RAY
109	1194/2022 BLAPL/4161/2022	EJEKIAL RAITA-MP	S.S.RAY 2
110	1195/2022 BLAPL/3714/2022	GUPTESWAR PATTNAYAK-MP	S.S.RAY (2)
111	1196/2022 BLAPL/5301/2022	MAHENDRA ORAM-MP	S.S.RAY 2
112	1197/2022 BLAPL/4220/2021	PABITRA NAYAK-MP	
113	1198/2022 BLAPL/4986/2022	LABA GOUDA-MP	JYOTIRMAYA SAHOO
114	1199/2022 BLAPL/324/2022	BIKRAM NARENDRASINGH-MP	BISWAJIT NAYAK M/S.JYOTIRMAYA SAHOO S.K.PAT
115	1200/2022 BLAPL/3670/2022	PRASANTA NAIK @ PINTU @ TUTU-MP	JUGALA KISHORE PANDA
116	1201/2022 BLAPL/393/2022	AJAY WILLIAM NAWRANGI-MP	DEVASHIS PANDA
117	1202/2022 BLAPL/6507/2022	CHANDANA PRADHAN-MP	SANTOSH KUMAR MAHANTY
118	1203/2022 BLAPL/5160/2021	ARJUNA PUJARI-MP	M/S.MAHES DAS, M/S.SMRUTI RANJAN MOHAPATRA
119	1204/2022 BLAPL/168/2022	GOBINDA SAHU-MP	SAMIR KUMAR MISHRA MR.DEVASHIS PANDA
120	1205/2022 BLAPL/1565/2022	BISWAJIT MOHAPATRA-MP	ANIMA KUMARI DEI

121	1206/2022 BLAPL/4513/2022	AJAYA BEHERA-MP	UNMESH CHANDRA JENA
122	1207/2022 BLAPL/6228/2022	LALAN PANDIT-MP	SATYABRATA MOHANTY (1)
123	1208/2022 BLAPL/2552/2022	MANGALA KHARA-MP	MANORANJAN PADHY
124	1492/2022 CRLMC/1879/2022	PRATYUSH PANI-MP	SAMARENDRA MOHANTY
125	1493/2022 CRLMC/1881/2022	SIMANCHALO PATRO-MP	BIJAYA KUMAR BEHERA 1
126	1494/2022 CRLMC/1882/2022	DEBIPRASAD SAMAL-MP	R.N.BISWAL
127	1495/2022 CRLMC/129/2012	V.S.C.S.RAO-MP	
128	1496/2022 CRLMC/1884/2022	SHAKTI PRASAD PATNAIK-MP	ANIRUDHA DAS
129	1497/2022 CRLMC/1887/2022	RABINDRA KUMAR JENA-MP	PRANAYA KUMAR DASH
130	1498/2022 CRLMC/1889/2022	PADMA MUKHA SABAR-MP	J.N.PANDA
131	1499/2022 CRLMC/1892/2022	CHITRA SEN SAHU@CHAITRA SAHU-MP	AMIT PRASAD BOSE
132	1500/2022 CRLMC/1893/2022	RABINDRA KUMAR MOHANTY-MP	BIJAYA KUMAR RAGADA
133	1501/2022 CRLMC/1894/2022	BISHNUPRIYA PANIGRAHI@PANIGRAHY-MP	S.S.RAY 2
134	1502/2022 CRLMC/1895/2022	P.RAJPRAKASH-MP	MILAN KANUNGO(SR. ADV.)
135	2298/2022 WA/920/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
136	2299/2022 WA/920/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
137	2300/2022 WA/920/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
138	2301/2022 WA/921/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
139	2302/2022 WA/921/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
140	2303/2022 WA/921/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
141	9133/2022 WP(C)/17012/2022	ARJUN SIKKA @ SIKKA-MP	PRASANTA KUMAR SAHOO
142	9134/2022 WP(C)/17013/2022	BABI DUSAR-MP	RASHMI NARAYAN PATNAIK
143	9135/2022 WP(C)/14323/2022	GYANENDRA JENA-MP	GIRIJA SANKAR MOHANTY
144	9136/2022 WP(C)/17033/2022	RAMESH CHANDRA SAHOO-MP	UMESH CHANDRA MOHANTY
145	9137/2022 WP(C)/15316/2022	AJAYA KUMAR NAYAK-MP	SIDHESWAR MALLIK
146	9138/2022 WP(C)/15196/2022	SHANKARJEE MOHAPATRA-MP	BIRAJA PRASANNA DAS
147	9139/2022 WP(C)/17037/2022	M/S. HINDUSTAN BUILDERS, BBSR-MP	SUKANTA KUMAR DALAI
148	9140/2022 WP(C)/7424/2022	KASTURI SAHU-MP	
149	9141/2022 WP(C)/7426/2022	KASTURI SAHU-MP	
150	9142/2022 WP(C)/7427/2022	KASTURI SAHU-MP	
151	9143/2022 WP(C)/17040/2022	DR.KRUPASINDHU SAHU-MP	SOUBHAGYA SWAIN
152	9144/2022	DALEYA SETHI-MP	

153	WP(C)/11122/2022 9145/2022	RITA SUNA-MP	
154	WP(C)/16311/2022 9146/2022	ISPAT LABOUR UNION,ROURKELA-MP	DEBENDRA MOHANTA
155	WP(C)/11149/2022 9147/2022	JOGENDRANATH DANDSENA-MP	DURGESH NARAYAN RATH
156	WP(C)/17047/2022 9148/2022	PRAKASH KUMAR BEHERA-MP	SRINIVAS MOHANTY
157	WP(C)/17048/2022 9149/2022	SANJIB KUMAR JENA-MP	BHABANI SANKAR DAS
158	WP(C)/88/2022 9150/2022	HEMANTA KUMAR DASH @ GOSWAMI-MP	DILLIP RAY
159	WP(C)/17049/2022 9151/2022	SUBRAT KUMAR TRIPATHY-MP	AUROVINDA MOHANTY
160	WP(C)/17051/2022 9152/2022	SUSHIL KUMAR NAYAK-MP	SRINIVAS MOHANTY
161	WP(C)/17050/2022 9153/2022	SUSHIL KUMAR NAYAK-MP	SRINIVAS MOHANTY
162	WP(C)/17052/2022 9154/2022	RASTRIYA GRAMANCHAL SEBA SAMITI-MP	
163	WP(C)/10502/2019 9155/2022	MAA BAISHNODEVI SHG-MP	AJIT KUMAR RAUT
164	WP(C)/17053/2022 9156/2022	BIBHUTI BHUSAN JENA-MP	GYANARANJAN SETHI
165	WP(C)/11121/2020 9157/2022	MANOJ KUMAR PARIDA-MP	GYANA RANJAN SETHI
166	WP(C)/8466/2021 9158/2022	BIBHUTI BHUSAN JENA-MP	M/S.TANMAY MISHRA
167	WP(C)/11121/2020 9159/2022	BHAGIRATHI NAYAK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
168	WP(C)/15349/2022 9160/2022	DR. SMRUTI RANJAN DAS-MP	SUBHANKAR ROUT
169	WP(C)/14267/2022 9161/2022	PADMANAV CHOUDHURY-MP	M/S.
170	WP(C)/32664/2011 9162/2022	GOLEKHA CHANDRA NAYAK-MP	SATYAJIT MUKHERJEE
171	WP(C)/17062/2022 9163/2022	M/S CARE SECURITY AND ALLIED SERVICES, BBSR-MP	JATINDRA KUMAR MOHAPATRA
172	WP(C)/17067/2022 9164/2022	ANJANA SETHI-MP	MANOJ KUMAR MOHANTY
173	WP(C)/17068/2022 9165/2022	M/S CARE SECURITY AND ALLIED SERVICES, BBSR-MP	JATINDRA KUMAR MOHAPATRA
174	WP(C)/17069/2022 9166/2022	DILLIP KUMAR MAHANTA-MP	M/S.TANMAY MISHRA
175	WP(C)/13285/2018 9167/2022	M/S MONTESSORI AGROTECH-MP	AVIJIT PAL
176	WP(C)/174/2022 9168/2022	DENISH MANDAL-MP	AJIT KUMAR MOHANTY
177	WP(C)/17009/2022 9169/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
178	WP(C)/15862/2022 9170/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
179	WP(C)/15864/2022 9171/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
180	WP(C)/15866/2022 9172/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
181	WP(C)/15868/2022 9173/2022	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KISIT)	SIDHARTH RAY
182	WP(C)/4669/2022 9174/2022	NIRAKAR DASH-MP	PRAKASH KUMAR MISHRA
183	WP(C)/14713/2022 9175/2022	PRADIP KU. BEHERA-MP	JYOTIRMAY GUPTA
	WP(C)/3637/2022		

184	9176/2022 WP(C)/17084/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR	BBSR BBSH MOHANTY
185	9177/2022 WP(C)/17085/2022	SUNARJAYA PRADHAN-MP	SANTOSH KUMAR MAHANTY
186	9178/2022 WP(C)/17084/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR	BBSR BBSH MOHANTY
187	9179/2022 WP(C)/17089/2022	VIVEKANANDA SCHOOL OF INTEGRAL EDUCATION, BBSR	BBSR BODH KUMAR MOHANTY
188	9180/2022 WP(C)/17090/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR	BBSR BBSH MOHANTY
189	9181/2022 WP(C)/8718/2022	MUKTA THAKUR-MP	
190	9182/2022 WP(C)/17090/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR	BBSR BBSH MOHANTY
191	9183/2022 WP(C)/17092/2022	MD. NAJURULLA ALAM-MP	SANJAY KUMAR SAMANTARAY
192	9184/2022 WP(C)/17093/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR	BBSR BBSH MOHANTY
193	9185/2022 WP(C)/17093/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR	BBSR BBSH MOHANTY
194	9186/2022 WP(C)/17097/2022	PRADEEP KUMAR MUNDA-MP	SIDHARTHA MISRA 1
195	9187/2022 WP(C)/17104/2022	DR. PABITRA MOHAN MALLIK-MP	KSHIROD KUMAR ROUT
196	9188/2022 WP(C)/17105/2022	KSHIROD KUMAR SAHU-MP	KUNAL KUMAR SWAIN
197	9189/2022 WP(C)/17106/2022	MANOJ KUMAR ROUtra-MP	KUNAL KUMAR SWAIN
198	9190/2022 WP(C)/15939/2022	HRUSHIKESH TRIPATHY-MP	KSHIROD KUMAR ROUT
199	9191/2022 WP(C)/13285/2018	DILLIP KUMAR MAHANTA-MP	M/S.TANMAY MISHRA
200	9192/2022 WP(C)/17109/2022	M/S GAUTAM BUDHA INTERNATIONAL SCHOOL FOUNDATION, BBSR	BBSR KUNAL KUMAR SWAIN
201	9193/2022 WP(C)/15673/2022	BANSIDHAR BARIKI-MP	GYANARANJAN SETHI
202	9194/2022 WP(C)/15673/2022	BANSIDHAR BARIKI-MP	GYANARANJAN SETHI
203	9195/2022 WP(C)/9554/2022	PRATAP KUMAR SAMAL-MP	SIBA NARAYAN BISWAL
204	9196/2022 WP(C)/14685/2022	M/S. RAJ PROJECTS PVT. LTD., UTTAR PRADESH-MP	PANKAJ KHANDELWAL
205	9197/2022 WP(C)/11743/2022	SNEHA DASH-MP	
206	9198/2022 WP(C)/17133/2022	ACHARYA HARIHAR SMRUTI HIGHER SECONDARY SCHOOL, BBSR	BBSR UPENDRA KUMAR SAHOO
207	9199/2022 WP(C)/17137/2022	LUCKY BEHERA-MP	UPENDRA KUMAR SAMAL
208	9200/2022 WP(C)/17140/2022	SUBHRAKANTI NAYAK-MP	UPENDRA KUMAR SAMAL
209	9201/2022 WP(C)/17145/2022	FIKARA NAIK-MP	MANOJ KUMAR PANDA
210	9202/2022 WP(C)/17146/2022	MAHESWAR DASH-MP	SHIVSANKAR MOHANTY
211	9203/2022 WP(C)/17148/2022	SANTOSH MISHRA-MP	DURGESH NARAYAN RATH
212	9204/2022 WP(C)/17149/2022	SURESH CHANDRA SAMAL-MP	GYANA RANJAN SETHI
213	9205/2022 WP(C)/17151/2022	THE MANAGEMENT OF M/S.STEEL AUTHORITY OF INDIA, BBSR	BBSR DURGA PRASAD NANDA
214	9206/2022 WP(C)/17157/2022	ADHAR FRESH-MP	BHASKAR CHANDRA PANDA
215	9207/2022	NITYANANDA MALIK-MP	RAMDAS ACHARY

216	WP(C)/17158/2022 9208/2022	M/S SUNFLAG IRON AND STEEL CO. LTD.-MP	SARADA P.SARANGI
217	WP(C)/17159/2022 9209/2022	SABITA PRADHAN-MP	BIBHU PRASAD MOHANTY
218	WP(C)/17161/2022 9210/2022	PUSPANJALI HOTA-MP	KISHORE KUMAR MISHRA
219	WP(C)/17162/2022 9211/2022	SITA DEVI MORE-MP	MAMTA TRIPATHY
220	WP(C)/15722/2022 9212/2022	M/S. RAMADEVI TOUR TRAVELS, SAMBALPUR-MP	ANJAN KUMAR BISWAL
221	WP(C)/17165/2022 9213/2022	GOKULANANDA ROUT-MP	M/S.JANMEJAYA KATIKIA
222	WP(C)/17448/2014 9214/2022	HARAMOHAN SAHOO-MP	
223	WP(C)/16279/2022 9215/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
224	WP(C)/17166/2022 9216/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
225	WP(C)/17166/2022 9217/2022	STEWART SCIENCE COLLEGE, CUTTACK-MP	PRAJNARAJ MOHANTY
226	WP(C)/17176/2022 9218/2022	CHAKRADHAR RAUT-MP	ASHOK KUMAR MOHAPATRA 1
227	WP(C)/7817/2022 9219/2022	M/S MESCO HOTELS LTD.-MP	ASHOK PANIGRAHI
228	WP(C)/17192/2022 9220/2022	UPENDRA KUMAR SETHI-MP	BIBHUTI BHUSAN SWAIN
229	WP(C)/17193/2022 9221/2022	M/S K K RESOURCES P LTD.-MP	AJIT KUMAR ROY
230	WP(C)/17194/2022 9222/2022	BISHNUPRIYA MOHANTY-MP	BISWA BIHARI MOHANTY
231	WP(C)/9562/2012 9223/2022	M/S. SHRI RAM AGENCY, SUNDARGARH-MP	RUDRA PRASAD KAR
232	WP(C)/17195/2022 9224/2022	M/S K K RESOURCES P LTD.-MP	AJIT KUMAR ROY
233	WP(C)/17194/2022 9225/2022	RUKUNI PUROHIT-MP	PRADEEP KUMAR MAHAPATRA
234	WP(C)/17196/2022 9226/2022	M/S. JAGANNATH FOOD PROCESSORS, SUNDARGARH-MP	RUDRA PRASAD KAR
235	WP(C)/17198/2022 9227/2022	PRASANTA KUMAR SAHOO-MP	BIBHUTI BHUSAN SWAIN
	WP(C)/17200/2022		